

# HARYANA VIDHAN SABHA

## Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on Wednesday, the  
19<sup>th</sup> March, 2008.*

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### F.I.R REGISTERED BY DEPUTY DIRECTOR INCOME TAX (INV.)

**\*916. SH. KARAN SINGH DALAL, M.L.A:** Will the **Chief Minister** be pleased to state: -

- a) whether any F.I.R. was got registered in Civil Lines Police Station, Gurgaon by the Deputy Director of Income Tax (Inv.) against Shri Gopal Goyal resident of 436/16 Civil Line, Gurgon on 1-02-2008; and
- b) if so, the contents of the said F.I.R's alongwith the section of IPC and action taken thereon?

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Chandigarh:

**SUMIT KUMAR**

The 13th March,  
2008

**Secretary,**

Haryana Vidhan Sabha